

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : IND/1568/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : SAKTHI INDUSTRIAL CORPORATION
NAME OF THE RESPONDENT(S) : KOTHARI INDUSTRIAL CORPORATION LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	ROHAN RATASEKARAN	Counsel for Petitioner	R.D.-P
2.	T. MAHENDRAN	Counsel for Respondent	[Signature]
3.	S. Siva Sankaran	coul for Resp. TCP/151/1B/2017	[Signature]
<u>ORDER</u>			

4.

Counsel representing both the parties are present. During the course of hearing. Both the counsel has shown interest in settlement. There is offer and counter offer for which they prayed time. Put up on 08.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)